

Intimidation and Discrimination of SC/ST Officers/Employees11455. SHRI KACHARULAL HEM-
RAJ JAIN:

SHRI MAHI LAL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is large scale social, behavioural and environmental intimidation and discrimination of SC/ST Officers and employees working in International Airports Authority of India at its head office and Palam Airport;

(b) whether some of the SC/ST Officers as well as employees have complained to the authorities concerned against such discrimination and misbehaviour being meted out to them; and

(c) if so, what action has so far been taken against persons responsible for such social evil?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) No, Sir.

(b) and (c). There has been one such case. A complaint was made by an Assistant Grade III (Typist) belonging to Scheduled Caste against the behaviour of one Lady Assistant Grade II (Stenographer). The accused subsequently tendered an unqualified written apology which was accepted by the complainant. Therefore, the case was closed after administering a warning to the Lady Assistant.

News-item captioned "probe begins in Income-Tax Fraud"

11456. SHRI BHAGAT RAM: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether he is aware of news appeared in the *Indian Express* (Chandigarh Edition) dated 26th

November, 1978 under the caption "Probe begins in Income Tax Fraud" regarding evasion of about one crore of rupees of income-tax; and

(b) if so, the facts thereof and action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): (a) Yes, Sir.

(b) The news-item appears to be based on a complaint made by one Shri Ved Prakash Gupta. The matter has been looked into and it has been found that there is no substance in the complaint. Hence, the question of taking any further action does not arise.

Complaints for re-assessment of Income of some Central Excise Officers of Kanpur Collectorate

11457. SHRI MANOHAR LAL: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state what effective action has been taken and what is the stage of enquiry in the matter of complaint dated 27th December, 1978 submitted to the Minister of State in the Ministry of Finance (Direct Taxation) in the matter of re-assessment of income of some Central Excise Officers of Kanpur Collectorate?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): The complaint has been forwarded to the concerned Commissioners of Income-tax for necessary investigations. The enquiries are in progress.

पाले एक्सपोर्ट प्राइवेट लिमिटेड तथा वाराणसी बाटली कम्पनी, बम्बई की प्रोर उत्पाद शक्, सीमा शुल्क तथा आयकर की बकाया राशि

11458. श्री हुकम चन्द कछबाय : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पाले एक्सपोर्ट प्राइवेट लिमिटेड, चकला, अन्धेरी ईस्ट-वैस्टर्न हाईवे, बम्बई तथा वाराणसी बाटली कम्पनी, लक्ष्मी बिल्डिंग, चर्चगेट, 'डी' रोड,